Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 1 & 19 of 2013

Dated : 27th May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Kerala State Electricity Board ....Appellant(s)
Versus

Kerala State Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant (s): Mr. M. T. George
Ms. Kavita K.T.

Counsel for the Respondent(s): Mr. Ramesh Babu

ORDER

Reply is being filed today in the Registry after serving copy on the other side.

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on ***19.07.2013.*** In the meantime, the Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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